

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2721  
ANSWERED ON:28.07.2014  
BEEDI WORKERS WELFARE FUNDS  
Lokhande Shri Sadashiv Kisan

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the schemes and facilities provided by the Government under the Beedi Workers Welfare Funds;
- (b) whether tobacco workers are also the beneficiaries of the welfare schemes under the said fund;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

- (a): The details of the Schemes and facilities provided by the Government under the Beedi Workers Welfare Fund is attached at Annexure-A.
- (b): Tobacco workers are not the beneficiaries under Beedi Workers Welfare Fund.
- (c): Not applicable.
- (d): The expenditure incurred on Welfare Schemes for the Beedi workers and their dependents are met from the amount of Cess levied and collected under Beedi Workers Cess Act, 1976. The facilities available under the Schemes for Beedi Workers are not provided to Tobacco workers.